110 Written Answers to [RAJYA SABHA]

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, a number of measures taken for facilitating reporting and registration of crime, including online registration of e-FIR for theft of Motor Vehicles and other properties, may have contributed to higher number of cases registered in the NCT of Delhi. However, as per statistics, crime in Delhi under some heads has shown a declining trend. Details of crimes registered by Delhi Police during the last three years and current year (upto 15.01.2019) are as under:–

Year	2016	2017	2018	2019 (upto 15.01.19)
Total heinous crimes registered	8238	6527	5688	205
Total non-heinous crimes registered	201281	227053	245031	12318

(c) and (d) As per the crime statistics of last three years, the incidents of snatching from women in the broad daylight (6 AM to 6 PM) reported to Delhi Police has shown a decline and the details in this regard during the last three years and the current year (upto 15.01.2019) are as under:-

Year	2016	2017	2018	2019 (upto 15.01.19)
Total number of incidents reported	3749	3306	2868	87

The various measures taken by Delhi Police to control crime, *inter alia* include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime and nab criminals, beat-in-focus policing, integrated patrolling with traffic police and PCR, regular vehicular checking, closer surveillance on criminals and citizen-centric policing through Jan Sampark and other community approach programmes.

Assassination bid on LoP of Andhra Pradesh legislative Assembly

336. SHRI PRABHAKAR REDDY VEMIREDDY: SHRI V. VIJAYASAI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that there was an assassination bid on the

Leader of Opposition (LoP) in the Andhra Pradesh Legislative Assembly at Visakhapatnam airport recently;

(b) if so, whether Government tried to find out the motive behind this dastardly attack on a popular leader of Andhra Pradesh;

(c) the details of report that Government got from the CISF which is taking care of security at Visakhapatnam airport;

- (d) what action has so far been taken in this regard; and
- (e) what constraints Government has to refer this case to CBI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) On October 25, 2018 at Visakhapatnam airport, Shri Jagan Mohan Reddy, Leader of Opposition, Andhra Pradesh Legislative Assembly was assaulted by a staff of Fusion Food Restaurant. As a result, he sustained minor injury. The staff was caught and handed over to the police. The matter has been referred to the National Investigation Agency.

Paramilitary personnel killed at LoC

337. DR. BANDA PRAKASH: SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Central Paramilitary personnel killed in the last two years at the Line of Control (LoC) on Indo-Pak border;

(b) if so, force-wise details thereof;

(c) whether compensation has been paid to the families of the victims who were killed while guarding the borders of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) BSF personnel amongst Central Paramilitary personnel are deployed at Line of Control (LoC) under Ops control of Army in the State of Jammu and Kashmir. The number of BSF personnel martyred at LoC during ceasefire violations by Pakistan for last two years are as under:-